

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 03.07.2019 (WEDNESDAY)
COURT -III
12:30 PM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical).

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 188 of 2019	Peter Johnson John Vs. KEC International Ltd.	P. Jegan	Shakunt Saumitra
2.	Comp. App. (AT) (Ins) No. 500 of 2019	Milind Dixit & Anr. Vs. Elecon Engineering Company Ltd & Ors.	Aayush Singhvi	
3.	Comp. App. (AT) No. 331 of 2018	Nelakuditi Hari Krishan Vs. VijayaGayathri Cold Storage Pvt. Ltd. & Ors.	MithunShashank	P. Nagesh
4.	Comp. App. (AT) No. 32 of 2019	Ajay M.Patel & Ors. Vs. AaroHi polymers Pvt.Ltd & Ors.	Rishad A. Chowdhury	Sanjeet Ranjan

For Admission (Fresh Case)

5.	Contempt Case (AT) No.18 of 2019 in Comp. App. (AT) No.75 of 2019	Old lane India Cyprus Fund II Ltd. Vs. Rudradev Infopark Pvt Ltd & Ors.	Nikita	
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For Admission (After Notice)

6.	Comp. App. (AT) No. 85 of 2019	Mahendra C. Shah Vs. Champak K. Mehta & Ors.	Diwakar R. Singh	Vipul Ganda-R1&2
7.	Comp. App. (AT) No. 129 of 2019	M.N. Pratap Reddy & Anr. Vs. Lakshmi Narasimha Mining Co. (P) Ltd & Ors.	D.Abhinav Rao	Mahesh Agarwal

For Hearing

8.	Comp. App. (AT) No. 258 of 2018	Chandra Spinning & Weaving Mills Pvt. Ltd. & Ors. Vs. M. Leela&Ors. With	Naman Jhabakh	R. Vidyasagar (R1-R4) B. Ragunath-R5 Ashwin Kumar D.S (R6-R10) Madhusmita Bora-R11
9.	Comp. App. (AT) No. 259 of 2018	Chandraprabha&Ors. Vs. M. Leela&Ors. With	NamanJhabakh	R. Vidyasagar (R1-R4) B. Ragunath-R5 Ashwin Kumar D.S (R6-R10) Madhusmita Bora-R8
10.	Comp. App. (AT) No. 277 of 2018	M.S Nagarathna&Ors Vs LeelaMadhusudan&Ors	Naresh Kaushik	Sriram P.-R1 to R4 B. Ragunath-R5 Madhusmita Bora-R6

		With		
11.	Comp. App. (AT) No. 309 of 2018	T.R Mills Pvt Ltd &Ors Vs. M.Leela&Ors With	Ashwin Kumar D.S	Sriram P.-R1 to R4 B. Ragnath-R5 Madhusmita Bora- R6
12.	Comp. App. (AT) No. 310 of 2018	M.Nagaraj Vs. M.Leela&Ors With	Ashwin Kumar D.S	Sriram P.-R1 to R4 B. Ragnath-R5 Ashwin Kumar D.S (R6-10) Madhusmita Bora- R7
13.	Comp. App. (AT) No. 360 of 2018	O. Arumugasamy Vs. Chandra Spinning & Weaving Mills Pvt. Ltd. & Ors. With	B. Raghunath	Ashwin Kumar (R- 5), Naresh Kumar (R9- 12)
14.	Comp. App. (AT) No. 361 of 2018	O. Arumugasamy Vs. T.R. Mills Pvt. Ltd. & Ors.	B. Raghunath	Ashwin Kumar (R- 5), Naresh Kumar (R9- 12)
15.	Comp. App. (AT) No. 402 of 2018	MTS Logistics Pvt. Ltd. Vs. Brijesh Uppal With	Nitin Mittal	Suresh Prasad
16.	Comp. App. (AT)No. 407 of 2018	Parvesh Kumar Jain Vs. Brijesh Uppal	Nitin Mittal	Suresh Prasad
17.	Comp. App. (AT) No. 10 of 2019	The Registrar of Companies, Maharashtra, Mumbai Vs. Acadia Hotels and Resorts LLP & Ors.	Indrajit Vania	Akhil Nene
18.	Comp. App. (AT) No. 35 of 2019	Bank of Baroda Vs. Aban Offshore Ltd .	Brijesh Kumar Tamber	Pooja Dhar
19.	Comp. App. (AT) No.69 of 2019	Dinesh Dhabhai Vs. Dadhikar Hotels Pvt Ltd & Ors with	Sanjay Maheshwari	Krishna Kumar
20.	Comp. App. (AT) No.70 of 2019	Brij Bihari Kaushik Vs. Dadhikar Hotels Pvt Ltd & Ors. with	Rohit Bansal	Krishna Kumar
21.	Comp. App. (AT) No.71 of 2019	Sanjay Kumar Bhedi Vs. Dadhikar Hotels Pvt Ltd & Ors.	Kapil Gupta	Krishna Kumar

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By Order

-sd/-
Registrar